

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/702/2020
NAME OF PETITIONER : State Bank of India
NAME OF RESPONDENT : Ankit Agarwal
SECTION : 95 of IBC 2016

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	: IBA/712/2020
NAME OF PETITIONER	: State Bank of India
NAME OF RESPONDENT	: Ashok Agarwal
SECTION	: 95 of IBC 2016

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/703/2020
NAME OF PETITIONER : State Bank of India
NAME OF RESPONDENT : Anitha Agarwal
SECTION : 95 of IBC 2016

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No	: IBA/711/2020
NAME OF PETITIONER	: State Bank of India
NAME OF RESPONDENT	: Ajay Agarwal
SECTION	: 95 of IBC 2016

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ORDER

The Petitioner is represented by Mr. M.L. Ganesh, Advocate through video conferencing platform. There is no representation for the Respondent.

Learned Counsel for Applicant states that the Hon'ble High Court of Madras has passed an order in Writ Petition Nos.17587, 17592 and 17595 dated 11.12.2020 and directed this Adjudicating Authority to hear the Respondents before passing any order.

The Petitioner is directed to take a private notice to the Respondent and file Affidavit of Service in the Registry on or before the next date of hearing.

List this matter on **25.08.2021**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)